



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar**

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Subject:- Appointment of Munsiffs.

Reference:- Letter No.PSC/Exam/KCS/Judicial/2013-14/02 dated 11-09-2017 from the J&K Public Service Commission.

**GOVERNMENT ORDER NO: 6099 -LD (A) of 2017.**  
**D A T E D: 22 -12 - 2017.**

As recommended by the High Court, sanction, in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, is accorded to the officiating appointment of the following candidates as Munsiffs in the Subordinate Judiciary in the pay scale of ₹27700-44770:-

S.NO	Name of the Candidate	Parentage	Residence
<b>Open Merit</b>			
1.	Faizan I Nazar	Mr. Mushtaq Ahmad Shah	Pethzaingam Beerwah Budgam
2.	Majid Farooq Mir	Farooq Ahmad Mir	Doru Mirmaidan Anantnag Kashmir
3.	Mohammad Ishtiyag Alam Baba	Bashir Ahmad Baba Peer	Rozabal Charar-i-Sharief District Budgam
4.	Javid Ahmad Pary	Gh. Ahmad Pary	Hardushora Tehsil Tangmarg District Baramulla
5.	Kamiya Singh Andotra	Ch. Lal Singh	Bungalow No.2 Opp. Church Gandhinagar Jammu
<b>Scheduled Caste Category</b>			
6.	Rimpi Rani	Mohan Lal Bhagat	House No.192-F Lane No. 2 Rajpora (Shaktinagar) Jammu.

*Asst. Secy*

